## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:367 ANSWERED ON:06.08.2013 OVERSTAY OF FOREIGNERS . Adhalrao Patil Shri Shivaji;Dharmshi Shri Babar Gajanan;Mahajan Smt. Sumitra;Yadav Shri Dharmendra;Yaskhi Shri Madhu Goud

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of foreigners are overstaying in the country even after the expiry of their visas;

(b) if so, the details thereof, nationality-wise;

(c) whether some of these foreigners are reported to have been involved in terrorist activities;

(d) if so, the details of such cases reported during the last three years and the current year, State/UT-wise; and

(e) the steps taken by the Government to deport them at the earliest?

## Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): As per information available 71164 foreigners who had come to India on valid travel documents were found to be overstaying as on 31st December, 2012. Details of foreigners who were found to be overstaying as on 31.12.2012, nationality-wise, are given in Annexure.

(c) & (d): Some instances of violation of the law and involvement in illegal activities by foreign nationals have been reported. Registration of cases and action thereon comes within the purview of police stations and State Government/ Union Territory Administration concerned. Statistical data of the nature is not centrally maintained.

(e): Central Government is vested with powers to deport a foreign national under section 3(2)(c) of the Foreigners Act, 1946. These powers to identify and deport illegally staying foreign nationals have also been delegated to the State Governments/ UT Administrations. Detection and deportation of such illegal immigrants is a continuous process. A revised procedure for detection and deportation of illegal Bangladeshi immigrants was communicated to the State Governments/UT Administrations in November, 2009, which was partially modified in February, 2011.